

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 30473/2014

STATE OF UP AND ANR

Petitioner(s)

VERSUS

OM PRAKASH TRIPATHI

Respondent(s)

Date : 26/09/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vaibhav Yadav, adv.

Mr. M. R. Shamshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appears for the sole respondent, despite due
service.

Registry to process the matter for being listed before
the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)
Registrar